

**Annexure-1**

**Name of the corporate debtor: Shri Veerganapathi Steels Private Limited**

**Date of commencement of liquidation: 12<sup>th</sup> April 2019**

**List of stakeholders as on: 14<sup>th</sup> May 2019**

**List of secured financial creditors**

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1.	Bank of India, Chennai Main Branch	U9999MH1906PLC000243	09.05.19	26,13,86,144.46/-	26,13,86,144.46/-	Secured	Yes	Yes	Property relinquished in favour of the Liquidator		96.99%	-	-	-	-	% of share is calculated taking into account the total claims received from all types of creditors

**Kavitha Surana – Liquidator of Shri Veerganapathi Steels Private Limited**